

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.603
IB-529/ND/2023

IN THE MATTER OF:

M/s. Krishna Buildestates Pvt. Ltd.

...PETITIONER

Vs

M/s. Triune Global Solutions Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 01.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv. Vaibhav Gaggar, Adv. Vidur
Mohan, Adv. Ashit Kapoor, Adv.
Prerak Khurana

For the Respondent/Corporate Debtor :Mr. H.S. Chandhoke, Mr. Naman
Singh Bagga, Advs.

ORDER

Ld. Counsel for the Operational Creditor and Ld. Counsel for the Corporate Debtor are present. Ld. Counsels for both the sides have submitted that in terms of the order of Adjudicating Authority they have filed written submissions and the same is reflected on the e-portal. Order in this matter is **reserved**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)